

दिल्ली के रणजीत नगर के निवासियों द्वारा प्रदर्शन

5601. श्री फूल चन्द वर्मा : क्या निर्माण और आवास मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या शादीपुर, खानपुर और रणजीत नगर (दिल्ली) की महिलाओं ने जनवरी के प्रथम सप्ताह में उप-राज्यपाल के निवास स्थान पर प्रदर्शन किया था और मांग की थी कि दिल्ली विकास प्राधिकरण द्वारा बनाये गये चार मंजिले क्वार्टर वहाँ के गन्दी स्थितियों में रहने वाले व्यक्तियों को दिये जाने चाहिये और इस इलाके के विकास के लिये कदम उठाये जाने चाहिये ; और

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है और भविष्य में क्या कार्यवाही करने का विचार है ?

संसदीय कार्य विभाग तथा निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री श्रीम मेहता) : (क) कुछ व्यक्तियों का एक प्रतिनिधिमंडल जिसमें कुछ महिलाएँ थीं, उप-राज्यपाल के कार्यालय में आया था ।

(ख) ये डेनमेंट झुग्गियों में रहने वालों के पुनवास के लिये दिल्ली विकास प्राधिकरण द्वारा बनाये गये हैं तथा झुग्गी-झोंपड़ी हटाओ योजना की शर्तों के अनुसार पात्र व्यक्तियों को आवंटित किये जायेंगे ।

Approach Road to Palam Colony in Delhi

5602. SHRI R. P. ULAGANAMBI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the approach road to Palam Colony from Nagalray a village near Delhi is still Kuchcha;

(b) if so, whether Government propose to direct the civic authorities

concerned to make the road Pucca in view of the large number of users of the road who are mostly Central Government Employees; and

(c) whether any representation has been received by Government from the residents of that colony in the matter and the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MI-NISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). There is a pucca road connecting Palam Colony with Nangal Ray through Pankha Road and Palam Dabri Road. A representation has, how-ever, been received from the resi-dents that a link road be constructed connecting Nangal Ray to Nasirpur Village which will shorten the dis-tance between Palam Colony and Nangal Ray.

The above scheme is proposed to be included by the Municipal Cor-poration Delhi in their V Five Year Plan.

Re-opening of Ahmedpur Sugar Mill, Birbhum

5603. SHRI R. N. BARMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to re-open Ahmedpur Sugar Mill in Distt. Birbhum, West Bengal;

(b) if so, the time by which this mill will start functioning, and the terms and conditions under which the mill will be re-started; and

(c) the steps Government propose to take in order to stop such break-down of this mill in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c): The Government of West Bengal have

informed the Central Government recently that they have decided in principle to reopen the closed sugar mill at Ahmedpur viz. The National Sugar Mills, Ahmedpur, District Birmuhm and the proposal in this regard is under their examination.

Provisions of Punjab Land Ceiling Act, 1972.

5604. SHRI B. S. BHAURA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Punjab Land Ceiling Act, 1972 does not contain all the points decided by Central Land Reforms Committee; and

(b) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The Punjab Ceiling Act, 1972, broadly conforms to the guidelines on the ceilings on agricultural holdings evolved by the Government of India in the light of the recommendations made by the Chief Ministers' Conference held in July, 1972.

Allotment of D.D.A. flats in Wazirpur Phase I to Middle Income Group

5605. SHRI B. K. DASCHOWDHURY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Delhi Development Authority allotted certain flats in the Wazirpur Phase I Middle Income Group to some applicants who are in the first registration made in October, 1968:

(b) whether certain ground floor flats in the KC and KD Blocks which are without front entrances and are in unhygienic surroundings were allotted to the registered applicants;

(c) whether contrary to the rules, certain flats were excluded from the draw; and

(d) if so, the reasons therefor and how and to whom those flats were allotted or are proposed to be allotted?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING SHRI OM MEHTA): (a) Yes. (The First Registration was open between November, 1969 and January, 1970).

(b) No.

(c) and (d). At the request of the successful applicants who participated in the draws for the allotment of specific flats held on 18th December, 1972, and 12th February, 1973, the flats in pockets KC and KD were withdrawn. These flats will now be offered to the applicants on the waiting list for Wazirpur. After meeting the demand of these applicants, the remaining flats would be offered to unsuccessful applicants for Wazirpur.

Loans for construction of Hostel Buildings.

5606. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any loans have been advanced by the Union Government for the construction of Hostel buildings to the Educational Institutions in the country during 1971 and 1972; and

(b) if so, the names of the Educational Institutions which have been given these loans, State-wise and the amount of loan in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Two statements giving the required information of loans and advances